

Annexure-2

Name of the Corporate debtor: Cape Engineers Private Limited ; Date of commencement of liquidation 25/04/2022; List of Stakeholders as on 25/05/2022

List of Unsecured financial creditors

Amount in Rs.

SI NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by guarantee						% of share in total amount of claims admitted
1	Canara Bank	23-05-2022	34,78,78,231	34,78,78,231	Corporate Guarantee	34,78,78,231	100.00%	-	-	-	-	53(1)(d)
2	Shree Ganesh EPC Private Limited	25-05-2022	32,18,000	32,18,000	Loan	-	100.00%	-	-	-	-	53(1)(d)
Total			35,10,96,231	35,10,96,231		34,78,78,231		-	-	-	-	-

Note 1 - Claim of Canara Bank (E-Syndicate Bank):

Canara Bank has submitted their claim as Secured Financial Creditor by mentioning that they will not be relinquishing the security interest of the properties held as security. The claim is submitted based on the corporate guarantee issued by the Corporate debtor for the limits availed by Shree Ganesh EPC Private Limited with Canara Bank (e- Syndicate Bank). In addition to that, Land and Stock Yard Building Bearing Door No. 7/B6 located at 534/1B of Kumarapuram Village, Thovalai Taluk, Kanyakumari to the extent of 324 cents owned by Cape Engineers Private Limited under registered mortgaged with Canara bank (e- Syndicate Bank). However, no charge registered with the Registrar of Companies. Hence, the said claim admitted as Unsecured Financial creditor by the Liquidator.

